

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 1980 of 2020

1. Prabhu Pal					
2. Binay Yadav			Petitioners
Versus					
State of Jharkhand			Opposite Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY
Through- Video Conferencing

For the Petitioners	: Mr. Sabyasanchi, Advocate
For the State	: Mr. Satish Kumar Keshri, A.P.P.

03/07.07.2020 So far as defect no. 4 is concerned learned counsel for the petitioners undertakes to remove the same once the situation normalizes. So far as defect no. 9 (i) is concerned the same is ignored.

Mr. Sabyasanchi, learned counsel for the petitioners seek permission to withdraw this application which has not been opposed by Mr. Satish Kumar Keshri, learned A.P.P. for the State.

Permission is accorded.

This application is dismissed as withdrawn.

(R. Mukhopadhyay, J.)